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make a statement after the enquiry is completed?

Mr. Speaker: Yes, he has said so.

Delhi Sewage Tank Tragedy

Shri M. L. Dwivedi:
Pandit D. N. Tiwary:
Dr. Ram Subhag Singh:
Shri Radha Raman:
Shri A. K. Gopalan:
Shri Narayanankutty Menon:
Shri B. C. Kamble:
Shri Naval Prabhakar:

Will the Minister of Health be pleased to state.

- (ar) Whether the report of enquiry into the death of seven labourers in the sullage tank near the Coronation Pillar has been received by Government; and
- (b) if so, whether a copy of the report will be laid on the Table of the Sabha?

The Minister of Health (Shri Karmarkar): (a) Yes, sir, the report was received with the comments of the Chief Commissioner on 11-7-57

(b) Government are examining the Report and the question will be considered after decisions are taken on the recommendations made in the Report

श्री म० ला० द्वितेशी: क्या यह सच है कि जिम वक्त इसमें पाच छ ग्रादमी फस गये थे उम वक्त उनको निकालने में करीब-करीब ग्राठ दस घटे लगे ? यदि हा, तो मैं जानना चाहना हू कि इनको निकालने में इतनी देरी क्यों लगी ?

श्री करमाकर: इस हे अन्दर सात आदमी फस गये थे और उनको निकालने में मेरे स्थान से कोई १४ घटे लगे। सबको निकालने में १४ घंटे नहीं लगे बल्कि आसिरी आदमी को निकालने तथ १४ घंटे लगे।

श्री त० ता० द्विवेदी: इतनी देर लगने का क्या कारण था ? श्री करमरकर: वे निकाले नहीं जा सकते थे। जो वाल थी वह २४ छुट की पक्की विभार थी और उसको तोड़ना बहुत मृश्किक था। इमिनये भ्रामी की सहायता भी ली गई और तब जा कर निकाल सकना सम्भव हुमा।

Shri Radha Raman: Pending the action proposed to be taken on the basis of the enquiry, may I know whether Government has taken any precaution with regard to the persons who are going into the tank to see that their life is not in danger?

Shri Karmarkar: So far as my information goes, after this incident, may have not gone into the tank if men are sent, we shall see to it that all possible precautions are taken.

श्रोमतो ता अववरी सिन्हा में जानना चाहती हू कि क्या इम दुर्घटना के पहने भी कोई ऐसी दुर्घटना हुई थी, यदि हुई थी तो कि हुई थी और क्या कारण है कि इस तरह की दुर्घटनाओं को रोकने का पहन से ही कोई प्रबन्ध नहीं किया गया ?

श्री घरमरकर : जहां तक मेरा खयाल है, इस तरह की दुर्घटना पहने कभी नहीं हुई भौर इस हे बाद भी कभी नहीं होगी, ऐसी मैं ग्राजा करता हु।

श्रीमती तारकेडबरी सिन्हा : क्या मंत्री महीदय इनकी अच्छी तरह से जानकारी केरेंग कि पहन कभी इस तरह की दुर्घटना नहीं हुई थी ?

Mr. Speaker: After the report is examined, I am sure it will be placed on the Table of the House

Thr. Sushila Nayar: May I know when this enquiry report was received, how much time has passed while it has been under consideration and how much more time is likely to be taken?

Shri Karmarkar: The report 'that was submitted to the Chief Commissioner is dated the 1st July. The report along with the Chief Commissioner is determined by the chief Commissioner in the chief Commissioner is the chief Commissioner in the chief Chie

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sioner's comments thereon reached us on the 11th July It has been with us for about four days now. I expect that with immediate consideration we shall finish the examination within a fortnight's time.

Mr. Speaker: As soon as it is over, I shall allow a discussion on this matter. I find it is an important matter where 7 people have died.

Shri Radhelai Vyas: Question No. 74 also relates to the influenza epidemic It may be taken along with Question No 40

Shri Raghunath Singh: Question No 75 also.

Mr. Speaker: Yes, if the hon Minister is agreeable, they may be taken together

The Minister of Health (Shri Karmarkar): Certainly

## Influenza Epidemic

Shri Radha Raman: Shri M. L. Dwivedi: Dr. Ram Subhag Singh: Shrimati Ila Palchoudhury: Shri Raghunath Singh: Shri Rup Narain. Shri Heda: Shri Supakar: Shri Bhakt Darshan: Shri Panigrahi: Shri Sadhan Gupta: Shri Mohamed Imam: Shri Mahanty:

Shri D. C. Sharma. \*40. Pandit D. N. Tiwary:

Shri S. N. Dwivedy: Shri Narayanankutty Menon:

Shri Shree Narayan Das. Shri Bibhuti Mishra: Shri Naval Prabhakar:

Shri Balmiki:

Shri Wodeyar:

Shri Kasliwal: Shri V. P. Nayar:

Shrimati Tarkeshwari Sinha:

Shri Nardev Snatak: Shri S. M. Banerjee:

Shri Mohan Swarup:

Will the Minister of Health be pleased to state:

- (a) the total number of cases of Influenza recorded in different places in India;
- (b) how many of them proved fatal.
- (c) the steps taken by Government in general for checking thre disease all over India and the total amount spent by the Central Government thereto.
- (d) whether medicines for the prevention and control of the epidemic were obtained from foreign countries as well.
- (e) whether in view of the possibility of this disease breaking out again, Government have taken any steps for the control and treatment of the disease and if so, what, and
- (f) whether this epidemic is due to radiation of radioactive materials on account of nuclear explosions?

The Minister of Health (Shri D. P. Karmarkar): (a) and (b) A statement is placed on the Table of Lok Sabha [See Appendix I, annexure No 111

- (c) Following measures were taken:
- (1) Check on importation of influenza from foreign countries by air and sea
- (2) State Governments have declared Influenza as a notifiable disease and Government of India have declared it as an infectious disease
- (3) Isolation and treatment of cases
  - (4) Prevention of overcrowding
- (5) Health Education through press, radio, etc
- (6) A sum of Rs 1,37,900 has been sanctioned for prevention and check of disease and manufacture of vaccine
  - (d) No
- Governments have (e) All State been alerted and requested to keep